

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 19th February, 2024

No.F.13(1)(a)-HC/2024/4064: **Sri Biswatosh Dhar**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Kamalpur, Dhalai District is hereby transferred to the High Court and is kept on compulsory waiting for future posting.

The charge of the Court and Office of the Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Kamalpur, Dhalai District shall remain with Smt. Madhumita Biswas, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Kamalpur, Dhalai District until further order.

Sri Dhar is directed to report to the High Court immediately.

By order,
Sd/-
(Vishwajeet Pandey)
Registrar General

No.F.13(1)(a)-HC/2024/4065-88

the 19th February, 2024

Copy to:-

01. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
02. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
03. The Registrar (Vigilance), High Court of Tripura, Agartala;
04. The District & Sessions Judge, Dhalai District, Ambassa/West Tripura District, Agartala/North Tripura District, Dharmanagar/Gomati District, Udaipur/Khowai District, Khowai/ Sepahijala District, Sonamura/Unakoti District, Kailashahar/South Tripura District, Belonia;
05. The LR & Secretary, Law Department, Government of Tripura, Agartala;
06. The Judge, Family Court, Ambassa, Dhalai District/Kailashahar, Unakoti District /Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Udaipur, Gomati District/ Dharmanagar, North Tripura District /Belonia, South Tripura District;
07. The Director, Tripura Judicial Academy, Agartala;
08. The Member Secretary, Tripura State Legal Services Authority, Agartala;

09. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. **Sri Biswatosh Dhar**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Kamalpur, Dhalai District for information and strict compliance;
16. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
17. The Treasury Officer, Dhalai Revenue District, Ambassa;
18. The Sub-Treasury Officer, Kamalpur Sub-Division, Kamalpur;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official website of the High Court;
21. The Superintendents (Establishment/Accounts Section), High Court of Tripura, Agartala;
22. Personal file of the Officer concerned;
23. ORDER FILE.

Registrar General